

DIVISION BENCH  
COURT - I

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/2103(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	UNITED BANK OF INDIA VS CONCAST MORENA ROAD PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr. Ayan Dutta, Adv. ] For the Financial Creditor  
Ms. Aruna Ghosh, Adv. ]

**ORDER**

1. Ld. Counsel for the Financial Creditor present.
2. One week's final opportunity for taking steps towards effecting service upon Corporate Debtor is granted to the Ld. Counsel appearing for the Financial Creditor.
3. Post this matter thereafter on **20/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**